

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 129/MP/2017
Alongwith I.A No. 37/2017**

- Subject : Petition seeking surrender of 146 MW (135 MW in WR and 11 MW in SR) out of total LTA quantum of 546 MW granted under the Bulk Power Transmission Agreements dated 24.2.2010 read with Annexure-I as modified vide amendments dated 2.1.2012 and 17.10.2012.
- Date of hearing : 7.9.2017
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Simhapuri Energy Limited (SEL).
- Respondent : Power Grid Corporation of India Limited (PGCIL).
- Parties present : Shri Hemant Singh, Advocate, SEL
Shri Nishant Kumar, Advocate, SEL
Shri Surendranath, SEL
Shri Tushar Mathur, Advocate, PGCIL
Shri Swapnil Verma, PGCIL
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsel for PGCIL requested for two weeks' time to file reply to the petition. Learned counsel for the petitioner had no objection in this regard.

2. The Commission directed the respondent to file its reply by 27.9.2017 with an advance copy to the petitioner, who may file its rejoinder, if any, on or before 10.10.2017. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

3. The petition shall be listed for hearing on 17.10.2017.

**By order of the Commission
Sd/-
(T. Rout)
Chief (Legal)**